Government of India Ministry of Coal Lok Sabha Unstarred Question No. 1541 To be answered on 27.11.2019 FDI in Coal Mining Sector

1541. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of COAL be pleased to state:

- (a) the quantum of foreign investment likely to take place by allowing 100 per cent FDI by the Government in the field of coal mining in the country;
- (b) the number of cases relating to foreign investment pending with the Government for approval as of now and the reasons therefor; and
- (c) the project-wise details of the investment made in the coal mining sector under the policy of liberalization of the Government during the last five years along with funds spent and projects started?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (c): Government has liberalized FDI policy by allowing 100% FDI through automatic route for sale of coal, for coal mining activities and associated processing infrastructure on 18.09.2019. However, Government does not fix targets for FDI inflows. Government of India has put in place a liberal and investor friendly FDI policy. FDI inflows depend on a host of factors such as availability of natural resource, market size, infrastructure, political and general investment climate as well as macro-economic stability and investment decision of foreign investors. In coal mining sector, no case relating to foreign investment is pending with the Government. The financial year wise details of FDI equity inflows reported in the coal mining sector during the last five years are as under:

SI. No.	Year	FDI (in US\$ million)
1	2014-15	0.87
2	2015-16	1.72
3	2016-17	29.56
4	2017-18	2.05
5	2018-19	1.27
6	2019-20 (Apr-Jun)	1.78
